

Central Government in March, 1971 listing their grievances and demands;

(b) whether some MLAs of Orissa have also written to the Minister of Defence Production in April, 1971 in this regard requesting for appointment of an Enquiry Commission to probe into the caharges levelled by the workers against the Management;

(c) whether due to the inaction of the Government in regard to the above, the workers have since started agitation and hunger strike to get their grievances redressed;

(d) if so, what is the present situation there in this regard; and

(e) what steps Government have taken or proposed to take to mitigate the grievances of the workers?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA):** (a) and (b). Yes, Sir.

(c) to (e). The Government has been keeping a watch on the situation. It is a fact that a relay hunger strike has been going on in Koraput Division since January, 1971. The individuals participating in the hunger strike are ex-Causal employees of the Division who are backed by the ex-President of the Employees' Association. The hunger strike is not supported by the workers of the Division or by the Hindustan Aeronautics Employees Association, which is the recognized Union. The situation in the Division is normal and the relationship between the Management and the recognised Union in the Division continues to be cordial.

#### **Cases of Mass Anaemia in Districts of Kerala**

2059. SHRI C. K. CHANDRAPPAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it has been brought to the notice of the Government that almost the entire population over a thousand living in the island of PAMPURUTH, Cannanore district, Kerala, is suffering from acute anaemia and other diseases connected with it;

(b) if so, whether the Centre has investigated about the case; and

(c) the steps Government intend to take

to save the people of the island from these diseases?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA):** (a) to (c). The requisite information is being collected and will be laid on the Table of the Sabha when received.

#### **Views of North Vietnam Regarding Freedom Struggle in East Bengal**

2060. SHRI SAMAR GUHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of North Vietnam made any statement either in support or in opposition of the freedom struggle in East Bengal;

(b) if not, whether Government drew the attention of the Government of North Vietnam to support the freedom struggle of East Bengal; and

(c) if so, the reaction of North Vietnam thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH):** (a) The Government of India are not aware of any such statement issued by the Government of Democratic Republic of Vietnam.

(b) and (c). The question of East Bengal has been discussed with the D. R. V. N. Government as with a number of other Governments through normal diplomatic channels. It is not customary to divulge such discussions.

#### **Complaint Against Administration of Sainik School, Purulia in West Bengal**

2061. SHRI INDRAJIT GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether any complaints have been received regarding the administration of the Sainik School, Purulia, West Bengal;

(b) whether such complaints have been investigated and, if so, the findings thereof;

(c) whether only about 20 per cent of the boys passing out from this School have joined the National Defence Academy; and